ORIGINAL IN HINDI

GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO.297 TO BE ANSWERED ON 15th SEPTEMBER, 2020

IRREGULARITIES AND CONDITION OF LABOURERS IN FCI

†297. SHRI KAUSHAL KISHORE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) whether the attention of the Government has been drawn towards the complaint made by Mazdoor Sangh of Food Corporation of India (FCI) regarding the irregularities and the poor condition of laboures/workers engaged in Shahjahanpur, Sandila, Barabanki, Raibareli, Koshikalan FCI depot in Uttar Pradesh;

(b) if so, the details thereof;

(c) whether the office bearers of Mazdoor Sangh have not been called in the high level meetings by the FCI, Mazdoor Sangh Lucknow, Uttar Pradesh;

(d) if so, the reasons therefor;

(e) the details of meetings of FCI Mazdoor Sangh held regarding Allahabad-Nanny Depot, Lucknow, Kanpur, Banaras depot along with Shahajahanpur, Sandila, Barabanki, Raebareli and Koshi Kalan of Uttar Pradesh during each of the last three years; and

(f) the measures taken for including FCI Mazdoor Sangh in the meetings?

A N S W E R MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO)

(a):

- 1. Regarding Shahjahanpur Food Storage Depot (FSD) Roza is non operational due to labour disputes and pending litigation filed by various labour union representative claiming their rights for regularization.
- 2. Sandila Depot was an Agricultural Refinance Development Corporation (ARDC) godown and dehired by FCI on 28.08.2000

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- 3. FSD Barabanki and FSD Raebareilly are operated through DPS labour System and there is no pending complaint and grievance of the said Labour Union.
- 4. FSD Kosikalan is operated through NWNP labour System. The said union has filed various complaints before Industrial Tribunal and Writ petitions before Hon'ble High Court Allahabad/Lucknow bench also for induction of labourers in the said depot.
- (b): Following litigations are pending before various forums:

S. No.	Case type	Court/Forum	Writ/ID No.	Status
1.	Writ Petition	Allahabad High Court	WP No. 20964/(Writ- A)/08	Pending
2.	Writ Petition	Allahabad High Court	WP No. 21879/ (Writ-C)/ 08	Pending
3.	Contempt	Allahabad High Court	2695/2010	Pending
4.	Contempt	Allahabad High Court	385(C)/2012	Pending
5.	ID Case	ALC(C), Jhansi	JHS-07(43)/2020	Pending
6.	Writ Petition	Allahabad High Court (Lucknow Bench)	29715/2018	Pending
7.	Writ Petition	Allahabad High Court	WP No.40313/2019	Pending

Kosikalan Depot

Shajahanpur, Roza Depot

S. No.	Case type	Court/Forum	Writ/ID No.	Status
1.	Writ Petition	Allahabad High Court	WP No. 10123/1993	Pending
2.	ID Case	CGIT, Delhi	157/2012	Pending
3.	ID Case	CGIT, Kanpur	36/2016	Pending
4.	ID Case	CGIT, Kanpur	66/2015	Pending
5.	Writ Petition	Allahabad High Court	32280/2018	Pending
6.	Writ Petition	Allahabad High	1571/2015,	Pending
		Court(Lucknow Bench)	4400/2015	

(c): Mazdoor Sangh Union has not been recognized at National Level, hence, the office bearers of Mazdoor Sangh have not been called in the high level meetings.

(d): At Regional Office, Lucknow Uttar Pradesh no high level meeting has been called by the FCI. But the representatives of Mazdoor Sangh have had informal meeting with the FCI RO, Lucknow.

(e): No high level meetings has been called by the FCI with Mazdoor Sangh Union during the last three years. Hence, minutes of meeting is not available.

(f): Mazdoor Sangh Union has not been recognized at National Level, hence, not included Mazdoor Sangh in the meetings.